

**CA NarenSheth, B.Com(Hons.) F.C.A., DISA (ICAI), (IP)**  
**Resolution Professional in the case of**  
**K G Corporation Limited**  
**IP/P-00133-IBBI/IPA-001/IP-P00133/2017-18/10275**



**1014, Prasad Chamber, Tata Road No.1, Opera House, Charni Road (East), Mumbai –400 004.**  
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21<sup>st</sup> April, 2021

To,  
The Hon'ble National Company Law Tribunal,  
Ahmedabad Bench.

Dear Sir,

**In the matter of the Insolvency & Bankruptcy Code 2016**  
**C.P. (IB)No. 271/NCLT/AHM/2019**  
**In case of Acrow Construction Pvt. Ltd. and Ors**  
**v/s**  
**K G Corporation Ltd.**

**Sub: List of creditors as on 21st April, 2021 for K G Corporation Ltd.**  
**as required under Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Person) Regulation, 2016.**

In accordance with Regulation 13(2) of the Insolvency and Bankruptcy Board of India ((Insolvency Resolution Process for Corporate Person) Regulation, 2016 we enclose herewith the following:-

1. In the form of Annexure A, the amount of claims submitted by financial creditors and the amount admitted based on documents submitted.
2. In the form of Annexure B, the amount of claims submitted by operational creditors and the amount admitted based on documents submitted.

The list has been updated for all the claims received since Corporate Insolvency Resolution Process (CIRP) initiated against **K G Corporation Ltd.** i.e. from 09/11/2020 until 21/04/2021.

The amount admitted in certain cases may undergo changes, once clarifications requested from certain creditors are received and/or in case further claims are received, for which an updated list would be submitted incorporating the changes in the claims if any.

Yours faithfully



**NAREN SHETH**  
**Interim Resolution Professional in the case of**  
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**Annexure A**

**Status of financial creditor claims in the matter of M/s. K G Corporation Ltd. (a company under corporate Insolvency Resolutions Process vide NCLT order dated 09.11.2020)**

**Section13 2(d) – The following is an updated list of financial creditors as on 1<sup>st</sup> December, 2020, containing the names of creditors who have filed their claims along with amounts claimed as at 21<sup>st</sup> April, 2021 and the amounts admitted in respect of such claims received from such creditors.**

<b>Financial Creditors</b>	<b>Amount claimed (Rs.)</b>	<b>Amount admitted (Rs.)</b>	<b>Voting Share in COC</b>
<b><u>Secured Lenders</u></b>			
UCO BANK	2073102738.97	2073102738.97	8.39%
Punjab National Bank	2881434362.50	2881434362.50	11.66%
Bank of India	1193768099.51	1193768099.51	4.83%
<b><u>Unsecured Lenders</u></b>			
ALPHA(INDIA) PROPERTIES LTD.	385395340.00	385395340.00	1.56%
ACROW CONSTRUCTION PVT. LTD.	219701551.00	219701551.00	0.89%
ARCHANA SYNTEX PVT. LTD.	3561693576.00	3561693576.00	14.42%
AVAZY REALCON PVT. LTD.	4303713071.00	4303713071.00	17.42%
CLEMATIS TRADING COMPANY PRIVATE LIMITED	748021216.00	748021216.00	3.03%
ELOQUENT TRADERS PVT. LTD.	46578553.00	46578553.00	0.19%



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<b>Financial Creditors</b>	<b>Amount claimed (Rs.)</b>	<b>Amount admitted (Rs.)</b>	<b>Voting Share in COC</b>
EREMURUS TRADING CO. PVT LTD.	2069773227.00	1970073726.00	8.38%
GLEAN TRADING PVT. LTD.	12776121.00	12776121.00	0.05%
HEAVY STEEL PVT. LTD.	276804492.00	276804492.00	1.12%
JYOTSANA DEVELOPERS PVT.LTD	186099612.00	186099612.00	0.75%
KAUSAR TEXTILES PVT. LTD.	498680811.00	498680811.00	2.02%
RAVES TRADE PVT. LTD.	181283585.00	181283585.00	0.73%
ROYAL COMPSERVICES PVT. LTD.	323475051.00	323475051.00	1.31%
SUPER FINANCIAL ADVISORY SLOUTIONS PVT. LTD.	1224091861.00	1224091861.00	4.96%
SYSTEMATIC TRADING PVT. LTD.	428228942.00	428228942.00	1.73%
TANVISH TRADING PVT. LTD.	73660510.00	73660510.00	0.30%
UNIQUE WAREHOUSE PVT. LTD.	3044849423.00	3044849423.00	12.33%
UDIT TEXTILES PVT. LTD.	613071637.00	613071637.00	2.48%
VIGNAHARTA	51517125.00	51517125.00	0.21%



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<b>Financial Creditors</b>	<b>Amount claimed (Rs.)</b>	<b>Amount admitted (Rs.)</b>	<b>Voting Share in COC</b>
CORRUGATORS PVT. LTD.			
WELLWORTH APPARELS PVT. LTD.	305068822.00	305068822.00	1.23%
<b>TOTAL (A)</b>	<b>24702789726.98</b>	<b>24702789726.98</b>	100

Note:

1. Claim received but not admitted may/are not mentioned above in view of want of further evidence or incorrect details submitted.
2. In case of any additional information warranting modification in the claim value admitted, separate intimation or modification to the list of stakeholders shall be sent to the Hon'ble Adjudicating Authority in accordance with Regulation 13 (1) of the CIRP Regulations.
3. The amount admitted in certain cases may be revised, following the clarifications requested from some of the creditors. The above table depicts the financial claims received and admitted.

  


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The security structure for the secured financial creditors is detailed below.

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The security structure for the secured financial creditors is detailed below.

**The consortium comprising of the following members who have provided CC/Term Loan to K G Corporation Ltd. have the following securities:**

**DETAILS OF SECURITY INTEREST**

The consortium comprising of the following members who have provided CC/Term Loan to M/s.KG Corporation Ltd (Formerly Known as M/s Tayal Energy Ltd) have the following securities:

**1. Punjab National Bank( Lead Bank)-**

Branch Address :Large Corporate Branch, Maker Tower, Ground Floor. "E" Wing. Cuffe Parade. Mumbai - 400 005

<b>Sr. No.</b>	<b>Name of the Bank</b>	<b>Location of the property</b>	<b>Type of Asset/ Fixed Assets</b>	<b>Charge created</b>
<b>1</b>	<b>Term Loan</b>	<b><u>Land and Building / Plant, Machinery &amp; Equipments</u></b>  1. Khewat No. 259, Khatauni No. 409, Agwar Angra & Rectangle No. 67, Qila No. 21/5-5, Khewat No. 255, Khatauni No. 380, Agwar Metla of Village Kotkapura, Tehsil & Dist. Faridkot, Punjab.  <b><u>Plant, Machinery &amp; Equipments</u></b>  2. Plot No.1 – Industrial area , Dhunda Road , Goindwal Sahib, Amritsar, Punjab.  3. 65, Krishna Nagar, Samarvani, Silvassa, Union Territory of Dadra and Nagar Haveli – 396 230.	Land and Building / Plant, Machinery & Equipments	First pari passu charge on fixed Assets,  Second pari passu charge on current assets
<b>2</b>	<b>Working Capital</b>	<b><u>Land and Building / Plant, Machinery &amp; Equipments</u></b>  1. Khewat No. 259, Khatauni No. 409, Agwar Angra & Rectangle No. 67, Qila No. 21/5-5, Khewat No. 255, Khatauni No. 380, Agwar Metla of Village Kotkapura, Tehsil & Dist. Faridkot, Punjab.		First pari passu charge on current assets  Second pari passu charge on fixed Assets,

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		<p><b><u>Plant, Machinery &amp; Equipments</u></b></p> <p>2.Plot No.1 – Industrial area , Dhunda Road , Goindwal Sahib, Amritsar, Punjab.</p> <p>3.65, Krishna Nagar, Samarvani, Silvassa, Union Territory of Dadra and Nagar Haveli – 396 230.</p>		
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**2. UCO Bank**

Branch Address : Flagship Corporate Branch, No. 2, India Exchange Place. Kolkata - 700 001

<b>Sr. No.</b>	<b>Name of the Bank</b>	<b>Location of the property</b>	<b>Type of Asset/ Fixed Assets</b>	<b>Charge created</b>
<b>1</b>	<b>Term Loan</b>	<p><b><u>Land and Building / Plant, Machinery &amp; Equipments</u></b></p> <p>1. Khewat No. 259, Khatauni No. 409, Agwar Angra &amp; Rectangle No. 67, Qila No. 21/5-5, Khewat No. 255, Khatauni No. 380, Agwar Metla of Village Kotkapura, Tehsil &amp; Dist. Faridkot, Punjab.</p> <p><b><u>Plant, Machinery &amp; Equipments</u></b></p> <p><b><u>2.</u></b> Plot No.1 – Industrial area , Dhunda Road , Goindwal Sahib, Amritsar, Punjab.</p> <p>3. 65, Krishna Nagar, Samarvani, Silvassa, Union Territory of Dadra and Nagar Haveli – 396 230.</p>	Land and Building / Plant, Machinery & Equipments	<p>First pari passu charge on fixed Assets,</p> <p>Second pari passu charge on current assets</p>
<b>2</b>	<b>Working Capital</b>	<p><b><u>Land and Building / Plant, Machinery &amp; Equipments</u></b></p> <p>1. Khewat No. 259, Khatauni No. 409, Agwar Angra &amp; Rectangle No. 67, Qila No. 21/5-5, Khewat</p>	Current Assets of the Company	<p>First pari passu charge on current assets</p> <p>Second pari passu charge on fixed</p>

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		<p>No. 255, Khatauni No. 380, Agwar Metla of Village Kotkapura, Tehsil &amp; Dist. Faridkot, Punjab.</p> <p><b><u>Plant, Machinery &amp; Equipments</u></b></p> <p><b>2.</b> Plot No.1 – Industrial area , Dhunda Road , Goindwal Sahib, Amritsar, Punjab.</p> <p>3. 65, Krishna Nagar, Samarvani, Silvassa, Union Territory of Dadra and Nagar Haveli – 396 230.</p>		Assets,
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## 2. Bank of India

Branch Address : Asset Recovery Management Branch, Floor 28, S.V. Road, Andheri (west), Mumbai - 400 058

Sr. No.	Name of the Bank	Location of the property	Type of Asset/ Fixed Assets	Charge created
1	Term Loan	<p><b><u>Land and Building / Plant, Machinery &amp; Equipments</u></b></p> <p>1. Khewat No. 259, Khatauni No. 409, Agwar Angra &amp; Rectangle No. 67, Qila No. 21/5-5, Khewat No. 255, Khatauni No. 380, Agwar Metla of Village Kotkapura, Tehsil &amp; Dist. Faridkot, Punjab.</p> <p><b><u>Plant, Machinery &amp; Equipments</u></b></p> <p><b>2.</b> Plot No.1 – Industrial area , Dhunda Road , Goindwal Sahib, Amritsar, Punjab.</p>	Land and Building / Plant, Machinery & Equipments	<p>First pari passu charge on fixed Assets,</p> <p>Second pari passu charge on current assets</p>



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		3. 65, Krishna Nagar, Samarvani, Silvassa, Union Territory of Dadra and Nagar Haveli – 396 230.		
2	Working Capital	<p><b><u>Land and Building / Plant, Machinery &amp; Equipments</u></b></p> <p>1. Khewat No. 259, Khatauni No. 409, Agwar Angra &amp; Rectangle No. 67, Qila No. 21/5-5, Khewat No. 255, Khatauni No. 380, Agwar Metla of Village Kotkapura, Tehsil &amp; Dist. Faridkot, Punjab.</p> <p><b><u>Plant, Machinery &amp; Equipments</u></b></p> <p><b>2.</b> Plot No.1 – Industrial area , Dhunda Road , Goindwal Sahib, Amritsar, Punjab.</p> <p>3. 65, Krishna Nagar, Samarvani, Silvassa, Union Territory of Dadra and Nagar Haveli – 396 230.</p>	Current Assets of the Company	First pari passu charge on current assets  Second pari passu charge on fixed Assets,



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**Annexure B**

**Status of the operational creditor in the matter of K G Corporation Ltd. ( a company under Corporate Insolvency Resolution Process vide NCLT order dated 09.11.2020)**

1. List of operational Creditors-Claims received and admitted

Sl no.	Party Name	Amount Claimed(Rs.)	Amount Admitted (Rs.)
1	NIL		

Note:

1. Claim received but not admitted are not mentioned above in view of want of further evidence or incorrect details submitted.
2. In case of any additional information warranting modification in the claim value admitted, separate intimation or modification to the list of stakeholders shall be sent to the Hon'ble Adjudicating Authority in accordance with Regulation 13 (1) of the CIRP Regulations.
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